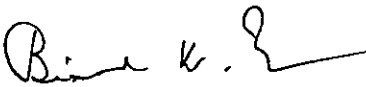
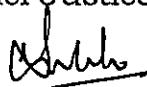
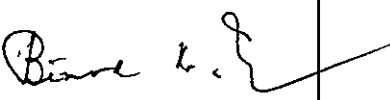
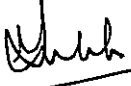




Serial No. of Order	Date of Order	Order with Signature	Office Note as to action (if any) taken on Order
11.	25.9.06	<p>Adjournment is prayed for on the ground of serious illness of wife of Shri A. Moulik, learned Senior Advocate for the Petitioner. With consent of learned Advocate General adjourned to 30.10.2006.</p> <p style="text-align: right;">  (Binod Kumar Roy) Chief Justice  (A.P. Subba) Judge </p>	
12.	JK 30-10-06	<p>Mr. A. Moulik, learned Senior Advocate appearing on behalf of the Petitioners prays to withdraw this Writ Petition. He is permitted to do so.</p> <p style="text-align: right;">  (Binod Kumar Roy) Chief Justice  (A.P. Subba) Judge </p>	